

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 216/MP/2026

Subject : Petition under Section 79(1)(f) of Electricity Act, 2003 (Act) read with Article 19.3 of the Hydro Power Purchase Agreement dated 17.5.2021 (HPPA) seeking directions to the Respondents to pay Termination Payment on account of termination of the HPPA vide letter dated 26.04.2023 due to Procurer's default.

Petitioner : Sikkim Urja Limited

Respondent(s) : UPPCL and others

Date of hearing : **23.6.2026**

Coram : Shri Jishnu Barua, Chairperson
Shri Ramesh Babu V., Member
Shri Harish Dudani, Member
Shri Ravinder Singh Dhillon, Member

Parties Present : Shri Vidhan Vyas, Advocate, SUL
Shri Syed Haider Shah, Advocate, SUL
Shri Nived Veerapaneni, Advocate, UPPCL
Ms. Shubham Mudgil, Advocate, UPPCL
Shri Aditya Pratap Singh, Advocate, UPPCL

Record of Proceedings

The matter was called out for hearing through virtual mode.

2. During the hearing on 'admission', the learned counsel for the Petitioner submitted that the present Petition has been filed seeking a direction to the Respondents to make payment consequent upon the termination of the Hydro Power Purchase Agreement dated 17.5.2021.

3. The learned counsel appearing on behalf of the Respondents sought four weeks' time to file their replies in the matter and an additional week's time for convenience compilation after completion of pleadings.

4. The Commission, after hearing the learned counsel for the parties, directed as under:

- a) Admit and issue notice to the Respondents.
- b) The Respondents shall file their replies on or before **24.7.2026**, after serving a copy on the Petitioner, who may file its rejoinder, if any, by **7.8.2026**.
- c) The parties are permitted to file the convenience compilation within a week after the completion of the pleading therein.



5. The Petition shall be listed for hearing, along with Petition Nos. 53/MP/2023, 167/MP/2023, 267/MP/2023, and 258/MP/2023 on **18.8.2026**.

By order of the Commission

Sd/-

(T.D. Pant)

Joint Chief (Law)

